

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 291 & 292 OF 2017

Dated: 10th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Hindalco Industries Limited
Vs.**

...Appellant(s)

Uttar Pradesh Power Corporation Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi
Mr. M. Nazki
Mr. Ashish Prasad
Mr. Avinash Tripathi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R.1

Mr. Amit Kapur
Mr. Akshat Jain
Ms. Aparajita Upadhyay for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.03.2019.**

**(S. D. Dubey)
Technical Member**

Js/vg

**(Justice Manjula Chellur)
Chairperson**